GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.2061 TO BE ANSWERED ON 22.09.2020

RURAL ELECTRIFICATION

2061. DR. VISHNU PRASAD M.K.:

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government has sought information/report from the State Governments about the progress of the rural electrification in their respective States;
- (b) if so, the details of reports submitted by the State Governments in this regard;
- (c) the quantum of funds allocated to each State for rural electrification during the last three years and the current year;
- (d) whether certain State Governments have requested for additional help to meet the target of rural electrification; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) & (b): Yes, Sir. Progress of rural electrification under the rural electrification schemes, namely, Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya) is updated by the respective State DISCOMs/Implementing agencies on the online web portal www.ddugjy.gov.in and www.saubhagya.gov.in respectively.

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As reported by the States, all inhabited census villages across the country stand electrified on 28.04.2018.

- (c): Funds are released against projects sanctioned under DDUGJY and Saubhagya schemes in installments, based on utilisation of funds already released and fulfillment of stipulated conditions. Grants of Rs.32,204 crore and Rs.5,117 crore have been disbursed to the States/DISCOMs in the last three years and the current year i.e., 2017-18 to 2020-21 (up to 31.08.2020) under DDUGJY and Saubhagya Schemes respectively. The State-wise details are given at Annexure-I and Annexure-II.
- (d) & (e): Yes, Sir. Based on the requests received from the States, an additional amount of Rs.14,178.86 crore has been sanctioned for 20 States/UTs under DDUGJY for creation of additional infrastructure necessary for household electrification under Saubhagya scheme.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 2061 TO BE ANSWERED IN THE LOK SABHA ON 22.09.2020

State-wise & Year-wise Grant disbursed under DDUGJY (including additional infra) during the last three years and the current year i.e. 2017-18 to 2020-21 (till 31.08.2020)

Rs. in crore

SI. No.	Name of the States	Grant disbursed
1	Andhra Pradesh	356
2	Arunachal Pradesh	309
3	Assam	2,185
4	Bihar	4,073
5	Chhattisgarh	702
6	Gujarat	324
7	Haryana	121
8	Himachal Pradesh	54
9	J&K	671
10	Jharkhand	2,938
11	Karnataka	938
12	Kerala	152
13	Ladakh	47
14	Madhya Pradesh	2,010
15	Maharashtra	923
16	Manipur	135
17	Meghalaya	383
18	Mizoram	97
19	Nagaland	107
20	Odisha	2,112
21	Punjab	172
22	Rajasthan	2,328
23	Sikkim	67
24	Tamil Nadu	302
25	Telangana	195
26	Tripura	269
27	Uttar Pradesh	7,858
28	Uttarakhand	572
29	West Bengal	1,784
30	Goa	10
31	D&N Haveli	1
32	Puducherry	5
33	Andaman Nicobar Islands	3
	Total	32,204

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 2061 TO BE ANSWERED IN THE LOK SABHA ON 22.09.2020

State-wise grant disbursed since launch of Saubhagya scheme on 11.10.2017 up to 31.08.2020

SI. No.	Name of the States	Grant disbursed (Rs. in Crore)
1	Arunachal Pradesh	153
2	Assam	603
3	Bihar	468
4	Chhattisgarh	320
5	Haryana	3
6	Himachal Pradesh	4
7	J&K	53
8	Jharkhand	157
9	Karnataka	39
10	Kerala	55
11	Madhya Pradesh	407
12	Maharashtra	198
13	Manipur	84
14	Meghalaya	187
15	Mizoram	41
16	Nagaland	39
17	Odisha	245
18	Rajasthan	222
19	Sikkim	2
20	Telangana	15
21	Tripura	245
22	Uttar Pradesh	1,412
23	Uttarakhand	43
24	West Bengal	123
	Total	5,117
